

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00947/2017

Jabalpur, this Monday, the 25th day of November, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahendra Prasad Aged about 36 years,
S/o Sukhram Prasad, R/o Hridaypur P.S. Sarnath,
Post Sarnath, District Varanasi (U.P.) -221001,
M. 9415140030

-Petitioner

(By Advocate-NONE)

V e r s u s

1. The Union of India, through the Secretary,
Ministry of Railway, New Delhi-110001
2. Railway Recruitment Board, Bhopal,
Through its Chairman, East Railway Colony,
Bhopal-462010
3. The Assistant Secretary, Railway Recruitment Board,
Bhopal, East Railway Colony, Bhopal-462010 **- Respondent**

(By Advocate-Shri Arun Soni)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. There has been no representation on the part of applicant on three consecutive occasions viz 03.07.2019, 06.09.2019 and today.
3. It appears that the applicant has lost interest in prosecuting this case.

4. The Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member